

WRITTEN ANSWERS TO QUESTIONS

STEPS TAKEN TO AMEND THE COOPERATIVE LAWS

*679. DR. SALIG RAM :

SHRI KRISHAN KANT :

SHRI A. G. KULKARNI :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether State Governments have taken steps to amend the co-operative laws to implement the decisions of the recently held Chief Ministers' and Co-operation Ministers' Conference ; and

(b) if not, what are the reasons for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHB SHINDE) : (a) Yes, Sir. The Government of Maharashtra, Kerala, Punjab and U.P. have already incorporated certain amendments in the cooperative laws of their States in pursuance of the recommendations of the Conference of Chief Ministers and State Ministers of Cooperation held in June, 1968. Assam, Jammu and Kashmir, Tamil Nadu, Mysore, West Bengal and Haryana Governments appointed Committees to consider amendments to the existing cooperative legislation in their States. In other States, amendments are under consideration.

(b) Does not arise.

SALE OF TRACTORS THROUGH STATE GOVERNMENTS

*680. SARDAR NARINDAR SINGH BRAR :

SARDAR GURCHARAN SINGH TOHRA :

SHRI JAGAT NARAIN :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Central Government have made arrangements to sell tractors to farmers through State Governments from the current year ;

(b) if so, the make and the number of tractors being supplied to each state ; and

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(c) the extent to which the number of tractors being supplied to States is less than the demand of the public there and the steps being taken by Government to meet the shortage and stop black marketing ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHB SHINDE) : (a) to (c) A statement giving the required information is laid on the Table of the Sabha. [See Appendix LXX, Annexure No. 99].

ਪੰਜਾਬ ਕੋ ਕੁਸ਼ਿ ਪਰਿਯੋਜਨਾ ਕੇ ਲਿਯੇ ਸਹਾਯਤਾ

*881. ਸਰਦਾਰ ਗੁਰਚਰਨ ਸਿੰਘ ਤੋਹੜਾ :
ਕੀ ਖਾਢ ਤਥਾ ਕੁਸ਼ਿ ਮੰਤਰੀ ਯਹੁ ਬਤਾਨੇ ਕੀ ਕੁਪਾ ਕਰੇਗੇ ਕਿ :

(ਕ) ਕੀ ਪੰਜਾਬ ਸਰਕਾਰ ਨੇ ਰਾਜ਼ਯ ਕੀ ਕੁਸ਼ਿ ਪਰਿਯੋਜਨਾਓਂ ਕੇ ਲਿਯੇ ਕੇਂਦਰੀਯ ਸਰਕਾਰ ਸੇ ਵਿਸ਼ੇਸ਼ ਸਹਾਯਤਾ ਕੀ ਮਾਂਗ ਕੀ ਹੈ ;

(ਖ) ਯਦਿ ਹਾਂ, ਤੋ ਉਸਕਾ ਬੀਰਾ ਕੀ ਹੈ ; ਔਰ

(ਗ) ਇਸ ਬਾਰੇ ਮੇਂ ਸਰਕਾਰ ਕੀ ਕੀ ਪਰਿਕਰਿਯਾ ਹੈ ?

†[ASSISTANCE TO PUNJAB FOR AGRICULTURAL PROJECTS

*681. SARDAR GURCHARAN SINGH TOHRA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Government of Punjab have asked for special assistance from the centre for agricultural projects of the state ;

(b) if so, what are the details thereof and

(c) what is the reaction of Government thereto ?]

ਖਾਢ, ਕੁਸ਼ਿ, ਸਾਮੁਦਾਯਿਕ ਵਿਕਾਸ ਔਰ ਸਹਕਾਰਿਤਾ ਮੰਤਰਾਲਯ ਮੇਂ ਰਾਜ਼ਯ ਮੰਤਰੀ (ਸ਼ਰੀ ਅਯਨਾਸਾਹਿਬ ਸਿੰਧੇ) : (ਕ) ਜੀ ਨਹੀਂ ।

(ਖ) ਔਰ (ਗ) ਪਰਸ਼ਨ ਨਹੀ ਪੰਦਾ ਹੋਤਾ ।

†[] English translation.